

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-63/2000/ 5974 /A

From :- Shri S.Choudhury,  
Deputy Registrar (Admn.-I),  
Gauhati High Court,  
Guwahati

To, Smti Anubha Das,  
Principal Judge,  
Family Court, Cachar,  
Silchar.

Dated Guwahati the 11<sup>th</sup> October, 2018.

Sub: **Permission to avail the Civil Vacation along with Headquarters Leave.**

Ref:- Your letter No.FC/Sil/2018/250, dtd. 05.10.2018

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to avail Civil Vacation w.e.f. 15.10.2018 to 28.10.2018 along with Head-quarter Leave permission w.e.f. the morning of 13.10.2018 till the morning of 29.10.2018, as prayed for. The Counsellor, Family Court, Cachar, Silchar will remain in-charge of your Court and Office in your absence.

Yours faithfully,

  
**DEPUTY REGISTRAR (ADMN.-I)**

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**Memo NO.HC.VII-63/2000/\_\_\_\_\_ /A, dated**

Copy forwarded for information to:

- 1.The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Counsellor, Family Court, Cachar, Silchar.
3. Pvt. Secretary to Portfolio Judge for the District of Cachar.

Sd/-

**DEPUTY REGISTRAR (ADMN.-I)**